

12.00 Noon

(MR. DEPUTY CHAIRMAN *in the Chair*.)

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: We will now take up Papers to be Laid on the Table.

Notification of the Ministry of Minority Affairs

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA): Sir, I beg to lay on the Table, under sub-section (3) of Section 12 of the Wakf Act, 1995, a copy (in English and Hindi) of the Ministry of Minority Affairs Notification No. G.S.R. 380 (E), dated the 5th June, 2014, publishing the Wakf Properties Lease Rules, 2014, along with delay statement. [Placed in Library. *See* No. L.T. 302/16/14]

Notification of the Ministry of Health and Family Welfare

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): Sir, I beg to lay on the Table, under sub-section (2) of Section 36 of the Indian Medicine Central Council Act, 1970, a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of AYUSH) Notification No. 03-06/2014 (Norms), dated the 28th March, 2014, publishing the Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College (Amendment) Regulations, 2013.

[Placed in Library. *See* No. L.T. 325/16/14]

MOU (2014-15) between the Government of India and various Limited Companies

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING; THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI INDERJIT SINGH RAO): Sir, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Goa Shipyard Limited, for the year 2014-15. [Placed in Library. *See* No. L.T. 144/16/14]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Dynamics Limited, for the year 2014-15. [Placed in Library. *See* No. L.T. 145/16/14]